GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1115
ANSWERED ON:17.07.2014
REVISION OF OLD AGE AND WIDOW PENSION SCHEMES
Meghwal Shri Arjun Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal from the States regardin revision in the old age pension and the widow pension schemes;
- (b) if so, the details of the proposals received during each of the last three years, State-wise;
- (c) whether the Government proposes to revise the old age pension and widow pension schemes;
- (d) if so, the details thereof; and
- (e) the total assistance provided by the Government and the number of beneficiaries under the old age pension and widow pension schemes during the said period State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) & (b) The details of the proposals / requests received from the States / UTs regarding revision in the old age pension and the widow pension schemes are enclosed as Annexure I.
- (c)& (d) A Task Force constituted under the Chairmanship of Member, Planning Commission, considered all the issues, demands and suggestions relating to social assistance / security, received from various quarters and submitted its report in March, 2013, interalia, recommending expanding the scope of coverage and increasing the quantum of pension. Further action has been initiated to process the recommendations of the Task Force.
- (e) Till the year 2013-14schemes under NSAP were in State Plansand funds were released to the States / UT Governments as Additional Central Assistance (ACA) by the Ministry of Finance and Ministry of Home Affairs respectively in a combined manner for all the schemes. The amounts released by the Government for implementing the schemes of NSAP and the number of beneficiaries reported to be covered under old age and the widow pension schemes during the last 3 years State/UT wise are enclosed as Annexure II.